

(c) Yes Sir, the letter dated 18th November, 2014 from Shri Kamal Akhtar, MoS (Panchayati Raj), Government of Uttar Pradesh, has been received in the Ministry and the same has been acknowledged *vide* Ministry's DO letter No. 7/432/2014-CL II dated 03/12/2014.

(d) The matter is under examination with Registrar of Companies, concerned. Further action will be taken after the report is received from the ROC.

Complaints against online trading companies

3342. SHRI A. W. RABI BERNARD: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether fair trade regulator the Competition Commission of India (CCI) has received complaints against online retailers including homegrown giant Flipkart for alleged unfair business practices including Flipkart's massive discount sale which had raised concerns of anti-competitive practices;

(b) if so, the details thereof; and

(c) whether it is a fact that the traders body Confederation of All India Traders (CAIT) had demanded to take steps to monitor and regulate online businesses as this kind of online trade campaign badly affect players in the traditional retail market?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) The Competition Commission of India has received information alleging anti-competitive conduct by online retailers, Flipkart India Pvt Ltd., Jasper Infotech Pvt Ltd., Xerion Retails Pvt. Ltd., Amazon Seller Services Pvt Ltd., and Vector e-commerce Pvt. Ltd., etc. The information is under consideration of the Commission.

(c) A Representation from the Confederation of All India Traders has been received in Ministry of Commerce & Industry and Ministry of Micro, Small and Medium Enterprises alleging unfair trade practices such as predatory pricing and other issues like FDI, taxation etc. by online retailers.

Employing differently abled persons as part of CSR activity

3343. SHRIMATI VIJILA SATHYANANTH: Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the corporate sector would be made to absorb 5 per cent differently abled employable youth as a part of their Corporate Social Responsibility (CSR) activity;